

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-33-2020

Anthony Vales & Ant. Applicants

Versus

Timotio Vales & Anr. Respondents.

Shri Nigel Da Costa Frias, Advocate for the applicants.

Coram:- NUTAN D. SARDESSAI, J.

Date :- 16th June,2020

P.C.:

Heard Shri Nigel Da Costa Frias, learned Advocate for the applicants.

2. This is an application for speaking to minutes of the order dated 12/06/2020. The order shall read at paragraph no.1 that the applicants were secured by an injunction during the pendency of the suit. The remaining part of the sentence "the appeal before the First Appellate Authority" shall stand deleted. The Correct order be uploaded on the website.

NUTAN D. SARDESSAI,J.

mv